

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
L. P. A. No. 484 of 2018**

Sarita Kumari                         ...     ....     ....     **Appellant**  
  Versus  
Omkar Ram & Ors.                     ....     ....     ....     **Respondents**  
  **with**  
  **L. P. A. No. 581 of 2017**  
The State of Jharkhand & Ors.     ...     ....     ....     **Appellants**  
  Versus  
Shri Omkar Ram & Ors.             ....     ....     ....     **Respondents**  
  **with**  
  **L. P. A. No. 20 of 2020**  
Sarita Kumari                         ...     ....     ....     **Appellant**  
  Versus  
Omkar Ram & Ors.                     ....     ....     ....     **Respondents**

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**CORAM:                   HON'BLE THE CHIEF JUSTICE**  
**HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**  
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**Oral Order**

**15 / Dated : 20.04.2021**

None appears on behalf of the parties in view of the call of the State Bar Council as well as the Advocate' Association of the High Court of Jharkhand as they have decided not to appear in the matter for one week due to acute surge in Covid-19 virus.

In such a situation, let these matters be posted on 08.06.2021.

**(Dr. Ravi Ranjan, C.J.)**

**(Sujit Narayan Prasad, J.)**